

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 3970-3971/2015

STATE OF MP AND ANR

Petitioner(s)

VERSUS

PRATAP

Respondent(s)

(with appln. (s) for c/delay and exemption from filing c/c of the impugned order and exemption from filing O.T. and office report)

WITH

SLP(C) No. 3955-3956/2015

(with appln. (s) for c/delay and exemption from filing c/c of the impugned order and exemption from filing O.T. and office report)

SLP(C) No. 5456/2015

(with appln. (s) for c/delay and exemption from filing c/c of the impugned order and exemption from filing O.T. and office report)

SLP(C) No. 4015-4016/2015

(With appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and appln.(s) for c/delay and Office Report)

SLP(C) No. 6105/2015

(With appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for c/delay and Office Report)

SLP(C) No. 3977-3978/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing O.T. and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 5459/2015

(With appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for c/delay and Office Report)

SLP(C) No. 5466/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 5468/2015

(With appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for c/delay and Office Report)

SLP(C) No. 4464/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and Office Report)

SLP(C) No. 5488/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and Office Report)

SLP(C) No. 5495/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5489/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and Office Report)

SLP(C) No. 4463/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and Office Report)

SLP(C) No. 4454-4455/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 4471-4472/2015
(With appln.(s) for exemption from filing c/c of the impugned order
and appln.(s) for c/delay and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5483-5484/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5503-5504/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5452-5453/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
O.T. and appln.(s) for exemption from filing c/c of the impugned
order and Office Report)

SLP(C) No. 4458-4459/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 6108-6109/2015
(With Office Report)

SLP(C) No. 5096-5097/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5491-5492/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5370-5371/2015

(With appln.(s) for exemption from filing O.T. and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for c/delay and Office Report)

SLP(C) No. 6099-6100/2015

(With appln.(s) for exemption from filing O.T. and appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 5496-5497/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 6101-6102/2015

(With appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for c/delay and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 3952-3953/2015

(With appln.(s) for exemption from filing O.T. and appln.(s) for c/delay in refiling SLP and appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 4435-4436/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5481-5482/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5471-5472/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 6106-6107/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5094-5095/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5476/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 5008-5009/2015

(With appln.(s) for exemption from filing O.T. and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for c/delay and Office Report)

SLP(C) No. 5454-5455/2015

(With appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and appln.(s) for c/delay and Office Report)

SLP(C) No. 5475/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 5501-5502/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5464-5465/2015

(With appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for c/delay and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 4439/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 4451/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 5498/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 4452-4453/2015

(With Office Report)

SLP(C) No. 4473-4474/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing O.T. and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 4426-4427/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5462-5463/2015

(With appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and appln.(s) for c/delay and Office Report)

SLP(C) No. 5505-5506/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5473-5474/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 4424-4425/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5493-5494/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 6103-6104/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5469-5470/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 5467/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 5490/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 5458/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 5385/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and Office Report)

SLP(C) No. 5487/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5457/2015
(With appln.(s) for c/delay and Interim Relief)

SLP(C) No. 5485-5486/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5479-5480/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 4428-4429/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5477-5478/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5499-5500/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5507-5508/2015
(With appln.(s) for exemption from filing c/c of the impugned order
and appln.(s) for exemption from filing O.T. and appln.(s) for
c/delay and Office Report)

SLP(C) No. 5102-5103/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 4456-4457/2015
(With appln.(s) for c/delay and appln.(s) for exemption from filing
c/c of the impugned order and appln.(s) for exemption from filing
O.T. and Office Report)

SLP(C) No. 5460-5461/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No. 4432/2015

(With appln.(s) for c/delay and appln.(s) for exemption from filing c/c of the impugned order and Office Report)

Date : 31/07/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr. M.P. Singh, Adv.
Mr. Mishra Saurabh, Adv.

For Respondent(s) Mr. Aviral Shukla, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos.5008-5009,5496-5497, 5476, 5488 & 6106-6107 of 2015

Await service on the unserved respondents.

Ld. Counsel appearing for the respondents who have already entered appearance shall be at liberty to file their counter affidavit within four weeks.

In respect of other matters service is complete and liberty is also granted to Ld. Counsel appearing for the respondents to file counter affidavit within four weeks.

SLP © Nos. 3970-3971/2015

Ld. Counsel appearing on behalf of the respondent submits that vakalatnama has been filed long back but the name of Counsel for respondent has not been reflected in the cause list.

Registry is directed to update the data in the cause list.

List the matters again on 12.10.2015.

(SURAJIT DEY)
Registrar